

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

18

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 29/5/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/349/IB/2018
NAME OF THE PETITIONER(S) : SOFTWARE ONEINDIA PVT LTD
NAME OF THE RESPONDENT(S) : EXALT INTEGRAL SOLUTION PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
	SANJIV DAGAR	Adv for Petitioner	29.5.18

ORDER

Counsel for petitioner present. He is directed to send another private notice to the respondent as per the address available in the MCA portal. On hearing from the petitioner or in the absence of the counter from the petitioner, the counsel may approach this Bench for further orders. Put up on 14.06.2018.

-59-
(S VIJAYARAGHAVAN)
Member (Technical)

-54-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc